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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose +	Section	Name of the Parties M/s. / Mr.
CP No.91/BB/17	-	Admission	14	ZIV Automation India Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
١.	Akhati Bengal	Applicant	AKhetiBengel

ORDER

Matter is listed today for admission for compliance. Registry raised objections. List it for compliance on 06/09/2017.

MEMBER(J)

MEMBER(T)